

1	2	3	4
25.	Tamil Nadu	32	32
26.	Tripura	2	8
27.	Uttarakhand	*	13
28.	Uttar Pradesh	80	75
29.	West Bengal	48	20
30.	Andaman and Nicobar	*	1
31.	Chandigarh	*	1
32.	Daman and Diu	*	*
33.	Delhi	6	11
34.	Dadar and Nagar Haveli	*	1
35.	Lakshadweep	*	1
36.	Puducherry	*	*
TOTAL		398	605

*Not available

Review of Anti-Defection Law

1071. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government considers it necessary to take a fresh look at the Anti-Defection Law in the light of experience in its implementation and Court's observations; and

(b) if so, the changes planned and the time-frame for making such changes therein?

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): (a) and (b) At present, there is no proposal under consideration of the Government for review of Anti-Defection Law.